



UPON hearing counsel the Court made the following  
O R D E R

Counsel for the Petitioner is directed to comply with the Office Report regarding non-filing of process fee within two weeks. Respondents, who have appeared, may file their counter affidavits, if any, within four weeks. In case of compliance, await service and the matters be listed on 11.05.2010.

(Ashok Menon)  
Registrar

PS